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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL
HON'BLE SHRI NARENDER KUMAR BHOLA- MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.10.2019 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.473/9/HDB/2019
NAME OF THE COMPANY	Tera Software Ltd
NAME OF THE PETITIONER(S)	Arbiva Technologies Pvt Ltd
NAME OF THE RESPONDENT(S)	Tera Software Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A. Viswajith	PCS	arvivo-vikram@arvivo.com 9948312130	[Signature]

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Sri Phanihar for P. Vikram	Adv	9949901616	[Signature]

ORDER

PCS for operational creditor is present.

Counsel for corporate debtor is also present.

Again counsel for corporate debtor requested time to file reply/counter.

Time extended on cost of Rs.500/-.

List it on 07.11.2019.


Member(T)


Member(J)